SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 19317/2025

HEMARAJ TAILOR Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

FOR ADMISSION

IA No. 177381/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Date: 08-08-2025 This matter was called on for hearing today.

CORAM: HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s): Mr. M.R. Shamshad, Sr. Adv.

Mr. Abdul Qadir Abbasi, AOR

Mr. Arijit Sarkar, Adv.

Mr. Syed Abdur Rahman, Adv.

Mr. Mohd Azam, Adv.

For Respondent(s):

UPON hearing the counsel the Court made the following O R D E R

- 1. Delay condoned.
- 2. Issue notice, limited to prayer "A" of the writ petition.
- 3. Tag with Writ Petition (C) Nos.40 of 2023 and 124 of 2023 etc.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)